

RESUME OF WORK DONE BY LOK SABHA

**EIGHTH LOK SABHA
11th SESSION, 1988**

**LOK SABHA SECRETARIAT-NEW DELHI
October, 1988/Kartika, 1910 (Saka)**

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—ELEVENTH SESSION)

(27th July to 5th September, 1988)



**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1988/Kartika, 1910 (Saka)

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PREFACE

This publication contains a brief resume of work done by Eighth Lok Sabha during the Eleventh Session i.e. from 27th July to 5th September, 1988.

NEW DELHI ;
October, 1988
Kartika, 1910 (Saka)

SUBHASH C. KASHYAP,
Secretary-General.

**RESUME OF WORK DONE BY THE EIGHTH LOK SABHA
DURING THE ELEVENTH SESSION, JULY-
SEPTEMBER, 1988**

1. DURATION OF SESSION

Date of commencement	—	27th July, 1988
Date of adjournment <i>sine die</i> .	—	5th September, 1988
Date of prorogation	—	29th September, 1988
Total number of days of Session	—	41 days
Number of days of sittings	—	25 days
Number of hours of sittings	—	179 hours and 1 minute.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Aircraft (Amendment) Bill, 1988.	28-7-88	—	4-8-88 5-8-88 (Consideration and passing)	1 33	—	—	Passed
2.	The Alcock Ashdown Company Limited (Acquisition of undertakings) Amendment Bill, 1987.	14-12-87 (Earlier Session)	—	28-7-88 (Consideration and passing)	1 14	3	3	Passed, as amended.
3.	The Food Corporations (Amendment) Bill, 1987.	21-4-87 (Earlier Session)	—	28-7-88 29-7-88 1-8-88 4-8-88 (Consideration and passing)	2 50	2	2	Passed, as amended.

4.	*The Arms (Amendment) Bill, 1988.	1-8-88	—	5-8-88 8-8-88 9-8-88 (Consideration and passing)	3	35	—	—	Passed
5.	**The Religious Institutions (Prevention of Misuse) Bill, 1988.	1-8-88	—	10-8-88 11-8-88	7	50	25	1	Passed, as amended
6.	***The National Security (Amendment) Bill, 1988.	1-8-88	—	16-8-88 17-8-88 (Consideration and Passing)	5	17	1	—	Passed
7.	The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Bill, 1987.	24-8-87 (Earlier Session)	—	4-8-88 (Consideration and passing)	3	22	14	8	Passed, as amended.
8.	The Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Bill, 1988.	10-5-88 (Earlier Session)	10-8-88 (As returned by Rajya Sabha with amendments)	31-8-88 (Consideration of amendments made by Rajya Sabha)	0	58	4	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.

* Discussed together with the Statutory Resolution seeking disapproval of the Arms (Amendment) Ordinance, 1988. (Ordinance No. 5 of 1988).

** Discussed together with the Statutory Resolution seeking disapproval of the Religious Institutions Prevention of Misuse Ordinance, 1988 (Ordinance No. 3 of 1988).

*** Discussed together with the Statutory Resolution seeking disapproval of the National Security (Amendment) Ordinance, 1988 (Ordinance No. 4 of 1988).

1	2	3	4	5	6	7	8	9
					H M			
9.	The Delhi University (Amendment) Bill, 1988, as passed by Rajya Sabha.	—	11-8-88	—	—	—	—	Pending
10.	The Dock Workers (Regulation of Employment) Amendment Bill, 1988, as passed by Rajya Sabha.	—	11-8-88	5-9-88	0 31	2	—	Passed
11.	The Merchant Shipping (Amendment) Bill, 1988, as passed by Rajya Sabha.	—	11-8-88	5-9-88 (Consideration and passing)	0 35	—	—	Passed
12.	The Prevention of Corruption Bill, 1987.	23-3-87 (Earlier Session)	16-8-88 (As returned by Rajya Sabha with amendments)	1-9-88 (Consideration of amendments made by Rajya Sabha)	0 03	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.
13.	The Maternity Benefit (Amendment) Bill, 1988, as passed by Rajya Sabha.	—	17-8-88	—	—	—	—	Pending
14.	The Punjab Appropriation (No. 2) Bill, 1988.	18-8-88	—	18-8-88 (Consideration and passing)	0 02	—	—	Passed

15.	The Tamil Nadu Appropriations (No. 2) Bill, 1988.	18-8-88	—	18-8-88 (Consideration and passing)	0	03	—	—	Passed
16.	The Motor Vehicles Bill, 1988.	13-5-88 (Earlier Session)	—	18-8-88 19-8-88 22-8-88 (Consideration and passing)	7	33	142	5	Passed, as amended.
17.	*The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill, 1988.	19-8-88	—	29-8-88 31-8-88 (Consideration and passing)	4	11	—	—	Passed
18.	The Constitution (Sixtieth Amendment) Bill, 1988.	22-8-88	—	—	—	—	—	—	Pending
19.	The Appropriation (No. 4) Bill, 1988.	23-8-88	—	23-8-88 (Consideration and passing)	0	01	—	—	Passed
20.	The Defamation Bill, 1988.	29-8-88	—	29-8-88 30-8-88 (Consideration and passing)	9	13	29	5	Passed, as amended.
21.	The Commissions of Inquiry (Amendment) Bill, 1988.	29-8-88	—	—	—	—	—	—	Pending

* Discussed together with the Statutory Resolution seeking disapproval of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988 (Ordinance No. 7 of 1988).

1	2	3	4	5	6	7	8	9
					H M			
22.	The Jamia Millia Islamia Bill, 1988, as passed by Rajya Sabha.	—	31-8-88	2-9-88 (Consideration and passing)	4 36	74	—	Passed
23.	The Railways Bill, 1986.	25-4-86 (Earlier Session)	—	31-8-88 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 01	—	—	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the Winter Session 1988 adopted.
24.	The Delhi Rent Control (Amendment) Bill, 1988, as passed by Rajya Sabha.	—	1-9-88	5-9-88 (Consideration and passing)	1 37	16	—	Passed
25.	The Benami Transactions (Prohibition) Bill, 1988, as passed by Rajya Sabha.	—	1-9-88	2-9-88 (Consideration and passing)	1 29	—	—	Passed
26.	The Appropriation (Railways) No. 4 Bill, 1988.	1-9-88	—	1-9-88 (Consideration and passing)	0 02	—	—	Passed

27.	The Water (Prevention and Control of Pollution) Amendment Bill, 1988. (Earlier Session)	12-5-88	—	1-9-88 5-9-88 (Consideration and passing)	3 37	21	2	Passed as amended.
28.	The Auroville Foundation Bill, 1988, as passed by <i>Rajya Sabha</i>	—	2-9-88	5-9-88 (Consideration and passing)	0 53	—	—	Passed
29.	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1988.	2-9-88	—	—	—	—	—	Pending
30.	The Lokpal Bill 1985. (Earlier Session)	26-8-85	—	5-9-88 (Motion for further extension of time for presentation of Report of the Joint Committee).	0 01	—	—	A motion for further extension of time for presentation of Report of the Joint Committee upto the last day of the Winter Session, 1988, adopted.
31.	The State of Arunachal Pradesh (Amendment) Bill, 1988.	5-9-88	—	5-9-88 (Consideration and passing)	1 09	—	—	Passed
32.	The Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill, 1988.	5-9-88	—	—	—	—	—	Pending
33.	The Sixth Schedule to the Constitution (Amendment) Bill, 1988.	5-9-88	—	—	—	—	—	Pending

SUMMARY

1. Bills pending at the end of the last session	...	10
2. Bills introduced	...	16
3. Bills opposed at introduction stage	...	1
4. Bills passed by Rajya Sabha and laid on the Table	...	8
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	...	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	...	2
7. Bills passed	...	24
8. Bills negatived	...	Nil
9. Bills withdrawn	...	Nil
10. Bills part discussed	...	Nil
11. Motions for adjournment of debate on Bills adopted	...	Nil
12. Bills referred to Select Committee	...	Nil
13. Bills referred to Joint Committee	...	Nil
14. Bills reported by Select Committee	...	Nil
15. Bills reported by Joint Committee	...	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	...	Nil
17. Bills pending at the end of the session <i>vide</i> para No. 2512 of Lok Sabha Bulletin-part II, dated 30-9-1988	...	12

(ii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Marriages (Curtailment of Expenditure) Bill, 1988 by Shri G.S. Basavaraju.	29-7-1988	—	—	—	—	—	Pending
2.	The High Court of Andhra Pradesh (Establishment of a Permanent Bench at Guntur) Bill, 1988 by Shri V. Sobhanadossawara Rao.	29-7-1988	—	—	—	—	—	Pending
3.	The Aligarh Muslim University (Amendment) Bill, 1988 (Amendment of section 8, etc.) by Shri Syed Shahabuddin.	29/7-1988	—	—	0.03 minutes taken on introduction of Bills at S. Nos. 1 to 3	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
4.	The Reservation of Posts in Government Services and Seats in Educational Institutions (For Economically Weaker Section of People) Bill, 1985 by Shri Ram Nagina Mishra	10-5-1985 (Earlier Session)	—	6-5-1988 (Tenth Session) 29-7-1988 12-8-1988 (Further consideration)	4-28 (excluding 2 hours and 08 minutes taken during Tenth Session)	NIL	NIL	Bill withdrawn by leave of the House
5.	The Muslim Women (Protection of Rights on Divorce) Amendment Bill, 1988 (<i>Substitution of new Long Title for the existing Long Title, etc.</i>) by Shri Syed Shababuddin.	12-8-1988	—	—	—	—	—	Pending
6.	The Banning of Smoking Bill, 1988 by Shri G.S. Basavaraju.	12-8-1988	—	—	—	—	—	Pending
7.	The Prohibition Bill, 1988 by Shri G.S. Basavaraju.	12-8-1988	—	—	—	—	—	Pending
8.	The Youth Welfare Bill, 1988 by Shri S.B. Sidnal.	12-8-1988	—	—	—	—	—	Pending
9.	The Human Resources (Utilisation) Bill, 1988 by Shri S.B. Sidnal.	12-8-1988	—	—	—	—	—	Pending

10. The Constitution (Amendment) Bill, 1988 (<i>Amendment of articles 74 and 163</i>) by Shri Syed Shahabuddin.	12-8-1988	—	—	—	—	—	Pending
11. The Promotion of Secularism Bill, 1988 by Shri Harooobhai Mehta.	12-8-1988	—	—	—	—	—	Pending
12. The Right to Reply in the Press Bill, 1988, by Shri V.N. Gadgil.	12-8-1988	—	—	—	—	—	Pending
13. The Prevention of Corruption (Amendment) Bill, 1988 (<i>Omission of section 6</i>) by Prof. Madhu Dandavate.	12-8-1988	—	—	—	—	—	Bill re- moved from the Register of Pending Bills.
14. The Agriculturists' Loans (Amendment) Bill, 1988 (<i>Amendment of section 4</i>) by Prof. Mudhu Dandavate.	12-8-1988	—	—	—	—	—	Pending
15. The Indian Fisheries (Amendment) Bill, 1988 (<i>Amendment of section 3, etc.</i>) by Prof. Madhu Dandavate.	12-8-1988	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
16.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of article 16</i>) by Shri Jai Prakash Agarwal.	12-8-1988	—	—	0-08 minutes taken on introduc- tion of Bills at S. Nos. 5 to 16	—	—	Pending
17.	The Constitution (Amendment) Bill, 1986 (<i>Amendment of article 311</i>) by Shri Suresh Kurup.	17-4-1986 (Earlier Session)	—	12-8-1988 (considera- tion)	0-08	NIL	NIL	Discussion on the motion for considera- tion not concluded. Pending.

SUMMARY

1. Bills pending at the end of Tenth Session	...	284
2. Bills introduced	...	15
3. Bills—Motion for introduction negatived	...	Nil
4. Bills discussed	...	2
5. Bills withdrawn	...	1
6. Bills negatived	...	Nil
7. Bills removed from the Register of Pending Bills	...	*3
8. Bills—Part-discussed	...	1
9. Bills pending at the end of the session vide para No. 2513 of Bulletin Part-II, dated 30-9-1988.	...	*296

*Includes the Motor Vehicles (Amendment) Bill, 1986 *Amendment of Section 2, etc.*) by Shri Bhattam Srirama Murty, which has since been removed, under Direction 37, from the Register of Pending Bills.

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister Date	Time taken H. M.
1	2	3	4	5
*1.	Devastating floods in various parts of the country resulting in immense loss of life and property and the relief measures taken by the Government.	—	—	—
2.	Reported supply of adulterated rapeseed oil through Fair Price shops in Cakutta, causing paralysis to a large number of people and steps taken by the Government in the matter.	Shri Chintamani Jena	Shri Sukh Ram 5-8-1988	1.30
3.	Reported outbreak of Kala-azar in various parts of the country and the remedial measures taken by the Government in that regard.	Shri Ramashray Prasad Singh	Shri Moti Lal Vora 11-8-1988	0.51
4.	Reported capsizing of a launch overloaded with passengers and cargo near Manihari Ghat in Bihar resulting in the drowning of several hundred persons and the steps taken by the Government to avert such mishaps in future.	Shri V.S. Krishna Iyer	Shri Rajesh Pilot 17-8-1988	0.56

5. Reported distribution of adulterated/ineffective pesticides to farmers in Punjab and other parts of the country adversely affecting agricultural production and steps taken by the Government in that regard.

Shri Balwant Singh
Ramoowalia

Shri Bhajan Lal
19-8-1988

1.08

* As decided in the House on 3-8-1988 Calling Attention was converted into discussion under rule 193 which was taken up on the same day. The discussion, however, remained inconclusive and was resumed and concluded on 8-8-1988.

4. DIVISIONS

No. of Divisions held	...	2
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5 FINANCIAL BUSINESS

Subject	Date of presentation	Date of Discussion	Time taken
1	2	3	4
H. M.			
(i) Railway Budget			
Supplementary Demands for Grants in respect of Budget (Railways) for 1988-89	10-8-1988	23-8-1988 } 31-8-1988 } 1-9-1988 }	5 12
(ii) General Budget			
Supplementary Demands for Grants in respect of the Budget (General) for 1988-89	17-8-1988	22-8-1988 } 23-8-1988 }	5 37
(iii) Budget in respect of State of (Tamil Nadu)			
Budget (Tamil Nadu) for 1988-89	17-3-1988 (Tenth Session)	18-8-1988 Discussion and voting on Demands for Grants	2 08
(iv) Budget in respect of State of (Punjab)			
Budget (Punjab) for 1988-89	21-3-1988 (Tenth Session)	17-8-1988 Discussion and voting on Demands for Grants	4 24

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	2	3	4
1.	Shri K.P. Unnikrishnan	29-3-88 to 12-4-88 & 18-4-88 to 25-4-88	2-9-1988
2.	Dr. (Smt.) Phulrenu Guha	18-4-88 to 13-5-88, 27-7-88 to 23-8-88 & 29-8-88 to 1-9-88	
3.	Shri Azeez Sait	27-7-88 to 12-8-88	
4.	Shri Ram Ratan Ram	27-7-88 to 10-8-88	
5.	Shri Dal Chander Jain	27-7-88 to 19-8-88	
6.	Shri Girdhari Lal Vyas	27-7-88 to 12-8-88	
7.	Dr. Prabhat Kumar Mishra	16-8-88 to 23-8-88 & 29-8-88 to 5-9-88	

7. OBITUARY REFERENCES

Sl. No.	Name	Date of death	Date on which obituary reference made	Time taken
1	2	3	4	5
1.	Shri Ramji Verma, (Member, Second Lok Sabha)	21-5-88		
2.	Shri Dwarika Prasad Mishra, (Member, Central Legislative Assembly)	31-5-88		
3.	Shri Sohan Singh Basi, (Member, Fourth Lok Sabha)	6-6-88		
4.	Shri M. Kalyanasundaram, (Sitting Member, Rajya Sabha and of Sixth Lok Sabha)	20-6-88	27 7-88	0 05
5.	Dr. A. Krishnaswamy, (Member, Second Lok Sabha)	22-6-88		
6.	Shri Terkeshwar Pande, (Member, Fifth Lok Sabha)	25-6-88		
7.	Shri Maganlal Bagdi, (Member, Second Lok Sabha)	1-7-88		

H. M.

1	2	3	4	5
				H. M.
8.	Shri Syed Kazim Ali Meerza, (Member, Sixth Lok Sabha)	14-7-88		
9.	Shri Nityanand Kanungo, (Member, Third Lok Sabha)	2-8-88	3-8-88	0 02
10.	Shri Zia-ul-Haq, President, Pakistan	17-8-88	18-8-88	0 01
11.	Shri Ranajyot Singh, (Member, Third Lok Sabha)	4-8-88	19-8-88	0 01
12.	Shri Awadhesh Chandra Singh, (Member, Fifth Lok Sabha)	13-8-88		
13.	Shri Patesingh Rao Pratapsingh Rao Gackwad, (Member, Fifth Lok Sabha)	1-9-88	2-9-88	0 02

8. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency	Oath/Affirmation	Language in which Oath/affirmation made	Date of taking Oath/affirmation
1.	Shri Shantilal Pursottambhai Patel	Godhra-Gujarat	Oath	Hindi	27-7-1988
2.	Shri Het Ram	Sirsa (SC)-Haryana	Oath	Hindi	
3.	Shri Shankarlal	Pali-Rajasthan	Oath	Hindi	
4.	Shri Williamson A. Sangma	Tura-Meghalaya	Affirmation	English	
5.	Shri Vishwanath Pratap Singh	Allahabad-Uttar Pradesh	Affirmation	Hindi	
6.	Shri Khurshid Ahmed Choudhry	Faridabad-Haryana	Oath	Urdu	
7.	Shri Mohd. Ayub Khan	Udhampur-Jammu & Kashmir	Oath	Urdu	

9. PAPERS LAID ON THE TABLE

(a) By Government	...	...	606
(b) By Private Members	...	...	Nil

10. PERSONAL EXPLANATION UNDER RULE 357

Brief subject	Name of Member who made the personal explanation	Date	Time taken
Regarding a letter addressed by him and some other members to the Prime Minister about Punjab Government's action against the editor of Punjab daily 'Ajit'.	Prof. Madhu Dandavate	5-8-1988	H. M. 0 04

11. PETITIONS

Presented by members	...	...	two
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12. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6
1.	Two notices received on 11th July, 1988, from the Deputy Registrar, High Court, Appellate Side, Bombay, requiring appearance of the Speaker before the Bombay High Court on 19th July, 1988, or filing of an affidavit by him or the Secretary-General, Lok Sabha, within three weeks from 28th June, 1988, in connection with two writ petitions No. 6157/87 and 1299/88. Alleging that there was "a variance between the Bill (The Central Excise Tariff Bill, 1985) as passed and gazetted with regard to the rate of the excise duty on the goods-crane-chapter sub-heading No. 8426-00".	—	27-7-1988	0 02	The Speaker observed that as per established practice and convention, he had decided not to respond to the notices and had passed on the relevant papers to the Minister of Law and Justice for taking such action as he might deem fit to apprise the court of the correct constitutional position and well established conventions of the House.

H. M.

1	2	3	4	5	6
			H M		
2.	Motion regarding Second Report of the Committee of Privileges laid on the Table of the House on 1st September, 1988 —	Shri Jagan Nath Kaushal	5-9-1988	0 01	The motion was adopted,
“That this House do agree with the Second Report of the Committee of Privileges laid on the Table of the House on 1st September, 1988”.					

13. QUESTIONS

(I) Starred Questions

(a) Number of questions put down in Question Lists for Oral Answers.	...	*490
(b) Number of questions orally answered	...	161

(II) Short Notice Questions

(a) Number of questions put down in Short Notice Question Lists.	...	1
(b) Number of Short Notice Questions Orally answered.	...	1

(III) Unstarred Questions

Number of questions for which Written answers were laid including those put down for Oral answers but not reached for Oral answers.	..	†5461
---	----	-------

*Includes 10 Starred Questions withdrawn/postponed/deleted/transferred from one Ministry to another.

†Includes 76 Unstarred Questions withdrawn/postponed/deleted/transferred from One Ministry to another.

(17) Half-an Hour Discussions arising out of answers to Questions

Sl. No.	Brief Subject	Name of the member who raised the discussion	Date	Ministry/ Department	Time taken	
					Hrs.	Mts.
1.	Unemployment	Shri Thampan Thomas	10-8-88	Labour	1	06
2.	Closure of Chembur Unit of Union Carbide India Limited	Shri Sharad Dighe	17-8-88	Industry	0	40
3.	Representation against Import Policy regarding Cash Crops and spices	Shri Suresh Kurup	31-8-88	Commerce	1	10

14. RESIGNATION BY MEMBER

Name of Member	State	Constituency	Date from which accepted by Speaker	Remarks
Shri Arjun Singh	Delhi	South-Delhi	29-6-1988	Elected to Madhya Pradesh Legislative Assembly.

15. RESOLUTIONS

(1) Resolution placed before the House by the Speaker

Subject	Date of placing before the House	Time taken	Ministry/ Department concerned	Remarks
Demand for immediate and unconditional release of Nelson Mandela, the great and noble freedom fighter of South Africa and for intensification of international campaign against apartheid in South Africa.	11-8-88	H M 0 02	External Affairs	Adopted unanimously on 11-8-88 by all members standing.

(II) Statutory Resolutions

Sl. No.	Subject	Article/ section of Constitution/ Act	Name of member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Approval of the continuance in force of the Proclamation issued by the President on 30-1-88 under article 356 of the Constitution in relation to the State of Tamil Nadu, for a further period of six months w.e.f. 30-7-88.	Article 356	Shri Buta Singh	27-7-88	H M 4 20	Home Affairs	Adopted
*2.	Disapproval of the Arms (Amendment) Ordinance, 1988 (Ordinance No. 5 of 1988).	Article 123	Smt. Geeta Mukherjee	5-8-88 8-8-88 9-8-88	3 34	Home Affairs	Negated
3.	Approval of the Proclamation issued by the president on 7-8-88 under article 356 of the Constitution in relation to the State of Nagaland.	Article 356	Shri Sontosh Mohan Dev	8-8-88 9-8-88	6 20	Home Affairs	Adopted

* Discussed along with the motion for consideration of the Arms (Amendment) Bill, 1988.

1	2	3	4	5	6	7	8
					H M		
%4.	Disapproval of the Religious Institutions (Prevention of Misuse) Ordinance, 1988 (Ordinance No. 3 of 1988)	Article 123	Shri Vijoy Kumar Yadav	10-8-88 11-8-88 9-8-88	7 40	Home Affairs	Negative
@5.	Disapproval of the National Security (Amendment) Ordinance, 1988 (Ordinance No. 4 of 1988)	Article 123	Smt. Geeta Mukherjee	16-8-88 17-8-88	5 11	Home Affairs	Negative
£6.	Disapproval of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988 (Ordinance No. 7 of 1988)	Article 123	Shri C. Madhav Reddy	29-8-88 31-8-88	4 01	Finance	Negative

% Discussed along with the motion for consideration of the Religious Institutions (Prevention of Misuse) Bill, 1988.

@ Discussed along with the motion for consideration of the National Security (Amendment) Bill, 1988.

£ Discussed along with the motion for consideration of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill, 1988.

(iii) Private Member's Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
				H M		
1.	Centre-State relations	Shri H. M. Patel	18.3-1988 30-3-1988 29-4-1988 13-5-1988 (Tenth Session) 5-8-1988 19-8-1988	3 30 (excluding 7 hours and 34 minutes taken during Tenth Session)	Home Affairs	With drawn by leave of the House
2.	Implementation of New 26-Point Programme	Shri Somnath Rath	19-8-1988 2-9-1988	2 32	Programme Implementation	Discussion not concluded

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of members who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H	M	
1.	Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of Commission in connection with the Bofors Contract.	193	Shri Narayan Choubey	28.7-88 29-7-88	7 03	Defence	
2.	Statement made by the Minister of Health and Family Welfare in the House on 27-7-88 regarding incidence of Gastro enteritis/Cholera in the Union Territory of Delhi.	193	Shri Indrajit Gupta	1-8-88	3 34	Health and Family Welfare	
3.	Statement made by the Minister of State in the Department of Expenditure in the Ministry of Finance in the House on 1-8-1988 regarding reported income of Jyotsna Holding Private Limited received from Sumitomo Corporation.	193	Shri S. Jaipal Reddy	2-8-88 3 8-88	3 34	Finance	

4. Atrocities on Harijans and Adivasis in different parts of the country.	193	Shri Balwant Singh Ramoowalia	2-8-88 12-8-88 16-8-88	9 17	Welfare
*5. Devastating floods in various parts of the country resulting in immense loss of life and property and the relief measures taken by the Government.	193	Shri Kamla Prasad Singh	3-8-88 8-8-88	5 18	Agriculture
6. Statement made by the Minister of State of the Ministry of Railways in the House on 27-7-1988 regarding the accident to 26 Dn. Bangalore-Trivandrum Express between Sasthankotta and Perinad stations of Southern Railway on 8th July, 1988.	193	Shri Indrajit Gupta	11-8-88	3 35	Railways
7. Statement made by the Minister of Home Affairs in the House on 12-8-1988 regarding Memorandum of Settlement on Tripura.	193	Shri C. Madhav Reddy	30-8-88	1 46	Home Affairs Discussion not concluded

*As decided by the House, Calling Attention converted into a discussion under rule 193.

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sittings of Lok Sabha on Thursday, the 25th and Friday, the 26th August, 1988.	9-8-1988	On a motion moved by Shri H.K.L. Bhagat, Lok Sabha agreed that sittings of Lok Sabha fixed on 25th and 26th August, 1988 be cancelled.
2.	Fixation of sitting of Lok Sabha on Friday, 2nd September, 1988.	31-8-1988	On a motion moved by Shri H.K.L. Bhagat, Lok Sabha agreed to sit on 2nd September, 1988.

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN**Announcements/Observations/References**

Sl. No.	Subject	By whom	Date
1.	Reference to the 'Quit India' movement launched on 9 August, 1942 and paid homage to martyrs who sacrificed their lives for the country's liberation from foreign rule.	Speaker	9-8-1988
2.	Reference to the 43rd anniversary of the dropping of bombs on Hiroshima and Nagasaki and paid homage to the victims.	Speaker	9-8-1988
3.	Reference to the tragic and large scale loss of life and property caused by the earthquake in North Bihar, some other parts of the country and in Nepal and Bangladesh on 21st August, 1988.	Speaker	22-8- 1988
4.	Tribute to Dr. Sarvepalli Radhakrishnan, former President of Union of India on his birth centenary.	Speaker	5-9-1988

19. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken	
1	2	3	4	5	
				H	M
1.	Accident to 26 Dn Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Railway on 8 July, 1988.	Shri Madhav Rao Scindia	27-7-1988	0	04
2.	Launch of Augmented Satellite Launch Vehicle D2 (ASLV-D2) and INSAT I-C.	Shri K.R. Narayanan	27-7-1988	0	01
3.	Incidence of gastro-enteritis/ cholera in the Union Territory of Delhi.	Shri Moti Lal Vora	27-7-1988	0	05
4.	Government Business for the week commencing the 1st August, 1988.	Shri H.K.L. Bhagat	29-7-1988	0	14
5.	Prime Minister's visits abroad during June and July, 1988.	Shri P.V. Narasimha Rao	29-7-1988	0	05
6.	Reported income of Jyotsna Holding Private Limited received from Sumitomo Corporation.	Shri B.K. Gadhai	1-8-1988	0	05
*7.	Alleged plot to kill the Prime Minister and the Home Minister.	Shri Santosh Mohan Dev	2-8-1988	0	14

* Also laid on the table certain documents recovered from the Golden Temple Complex providing conclusive evidence of Pakistan's aid and support to terrorist groups.

1	2	3	4	5
				H M
8.	Government Business for the week commencing the 8th August, 1988.	Shri P. Namgyal	5-8-1988	0 12
9.	Government Business for the week commencing the 16th August, 1988.	Shri P. Namgyal	12-8-1988	0 13
**10.	Memorandum of Settlement on Tripura.	Shri Buta Singh	12-8-1988	0 12
@11.	Certain additional information relating to tapping of telephones, revising the earlier list of telephone numbers, names and addresses of persons whose telephones were intercepted at Bangalore laid on the Table on 9th August, 1988 in pursuance of an assurance given during supplementaries on Starred Question No. 198 on that day.	Shri Bir Bahadur Singh	12-8-1988	0 01
12.	Incident of eve teasing and molesting of a college girl by certain employees of the Delhi Transport Corporation.	Shri Rajesh Pilot	17-8-1988	0 05
13.	Government Business for 22nd and 23rd August, 1988.	Shri P. Namgyal	19-8-1988	0 14
14.	Correcting the reply given on 12 May, 1988 to a supplementary by Shri Banwari Lal Purohit, M.P. on Starred Question No. 062 regarding Reorientation of Medical Education (ROME) Scheme.	Kum. Saroj Khaparde	22-8-1988	0 01

** Also laid on the Table a copy (Hindi and English versions) of the memorandum.

@ Also laid on the Table the revised list (Hindi and English versions).

1	2	3	4	5
				H M
15.	Government Business for the week commencing 29th August, 1988.	Shri H.K.L. Bhagat	23-8-1988	0 11
16.	Loss of life and property caused by the earthquake in North Bihar and some parts of the country on 21st August, 1988.	Shri Bhajan Lal	23-8-1988	0 10
@@17.	Demands for Gorkha National Liberation Front.	Shri Buta Singh	23-8-1988	0 10
18.	Flood situation in West Bengal and Assam.	Shri Bhajan Lal	29-8-1988	0 09
19.	Fire at Tank Wagon Loading gantry area of Mat ura Refinery.	Shri Brahm Dutt	30-8-1988	0 02
20.	Alleged gang rape which took place at Mangolpuri, Delhi on 29th August, 1988.	Shri P. Chidambaram	1-9-1988	0 01
21.	Incident which took place near Prime Minister's residence on 1st September, 1988.	Shri P. Chidambaram	1-9-1988	0 05
22.	Procurement/minimum support prices of Rabi crops of 1988-89.	Shri Bhajan Lal	5-9-1988	0 02
23.	Amendments to Direct Tax Laws and the Wealth (Inheritance) Duty-Bill, 1988.	Shri Ajit Panja	5-9-1988	0 08

@@ Also laid on the table a copy each of the two Memoranda of settlement.

(II) Matters under Rule 377

- (a) Number of matters raised ... 153
- (b) Position regarding receipt of replies from Ministers concerned as on 14-10-1988.

	Total number of matters raised	Number of replies sent to members & copies en- dorsed to Lok Sabha Secretariat	Percentage of replies sent to the Members by the Ministers
First Session	61	61	100
Second Session	351	345	98.3
Third Session	158	152	96.2
Fourth Session	150	145	96.6
Fifth Session	330	304	92.1
Sixth Session	149	135	90.1
Seventh Session	178	160	89.9
Eighth S s sion (Part I)	341	275	80.6
Eighth Session (Part II)	147	121	82.3
Ninth Session	178	132	74.2
Tenth Session	362	241	66.5
Eleventh Session	153	67	43.9

**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS**

Business	Time taken	Percentage to the total time taken
	H. M.	
BILLS		
(a) Government Bills	*62 16	34.8
(b) Private Members' Bills	4 47	2.7
BUDGETS		
(a) Railway Budget	5 12	2.9
(b) General Budget	5 37	3.1
(c) Budget in respect of States under President's rule	6 32	3.7
CALLING ATTENTION NOTICES (RULE 197)	4 25	2.5
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	2 56	1.7
(b) Short Duration Discussions (Rule 193)	34 07	19.1
MATTERS UNDER RULE 377	3 56	2.2
QUESTIONS	22 24	12.5
RESOLUTIONS		
(a) Statutory Resolutions	*10 40	5.8
(b) Private Members' Resolutions	6 02	3.4

*Joint Discussion took place on certain Statutory Resolutions [*vide* Statement No. 15(ii), Sl Nos. 2 & 4 to 6] and Motion for consideration of the connected Government Bills [*vide* statement No. 2(i), Sl. Nos. 4 to 6 and 17]. Time taken on Joint discussion has been shown under Government Bills.

STATEMENTS (Rule 372)	2 33	1.4
OTHER MATTERS such as Oath or Affirmation Papers laid on the Table, Obituary Referen- ces, Questions of Privilege, Points of Order, Personal Explanations etc.	7 34	4.2
	179 01	100.0
